

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**First Appeal No. 11 of 2020**

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Dev Das Dey	Versus	--- --- Appellant
Smt. Shilpa Devi		-- --- Respondent

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through Video Conferencing

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For the Appellant	:	Mr. Mukesh Kumar, Adv.
For the Respondent	:	Mr. Rajesh Kumar, Adv.

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**08/09.09.2021**      Mediation has failed as per the report at Flag-S bearing letter no.669 dated 07.04.2021 submitted by learned Mediator, JHALSA.

Admit.

Call for the lower court records from the court of learned Principal Judge, Family Court, Bokaro in connection with Original Suit No.267/2016.

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

*Shamim/*